

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 9/2019 (NOTICE)		K.M.Channabasappa Vs D.G.Mallikarjunajah	S.H.Chandrashekharaiah
2	M.V.C. 603/2019 (EVIDENCE)		Rangamma Vs The United India Insurance Co.	Rajashekar.C.
3	M.V.C. 705/2019 (EVIDENCE)		Nagaraju Vs Prabakara.K.G	M.V.Madhusudhana
4	ECA 3/2020 (EVIDENCE)		Muniyappa Vs Manian	K. Shivakumar
5	ECA 3/2018 (EVIDENCE)		Shankarappa M Vs Suresha A	M.B.Nagaraj
6	ECA 4/2020 (FOR OBJECTION)		Shankar Naik Vs Manian	K. R. Ramesh
7	ECA 5/2020 (FOR OBJECTION)		Sowbaghyamma Vs Manian	K. R. Ramsh
8	ECA 6/2020 (FOR OBJECTION)		Rupli Bai Vs Manian	K. R. Ramesh
9	ECA 7/2020 (FOR OBJECTION)		Somli Bai Vs Manian	K. R. Ramesh
10	ECA 8/2020 (FOR OBJECTION)		Lalitha Bai Vs Manian	K. R. Ramesh
11.00 AM to 02.00PM				
11	O.S. 17/2020 (HEARING)		Y. J. Mohankumar Vs Chowdamma	H. T. Hanumanthaiah
12	O.S. 93/1999 (EVIDENCE)		C.G.Basavashetty (Dead by Lrs) Vs Ramesh Babu	
13	O.S. 5/2016 (EVIDENCE)		Babu Thirumalesh alias Thirumalesh Venkataswamy Vs Thirumala	
14	O.S. 16/2016 (EVIDENCE)		T.S.Indiramma Vs T.S.Seetharamaiah	
15	O.S. 14/2018 (EVIDENCE)		H.P.Madhu alias H.P.Parvathi Vs C.M.Satheesha	C.N.Krishnamurthy

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16	R.A. 20/2019 (ARGUMENTS)		Chandrashekaraiah Vs Bindushree	N.N.Sreedhara
17	R.A. 28/2019 (ARGUMENTS)		Kempamma Vs Jayalakshamma	N.N.Sreedhara
18	R.A. 31/2019 (ARGUMENTS)		Lakshmanaika Vs Ganganaika	N.N.Sreedhara
19	O.S. 4/2018 (EVIDENCE) IA/1/2018		H.P.Madhu alias H.P.Parvathi Vs C.M.Satheesh	C.N.Krishnamurthy
20	O.S. 19/2018 (EVIDENCE) IA/1/2018		Captain Somashekar Vs C.V.Raju	N.N.Sreedhara
21	M.C. 59/2020 (JUDGEMENT)		Manjunath Vs Nil	H. R. Ramesh babu
22	R.A. 20/2018 (FOR OBJECTION) IA/1/2018		Nurullakhan Vs M.Durgaiah	G.Sreenivasamurthy
23	R.A. 15/2019 (FOR OBJECTION)		Radhamma Vs S.G.Markandeya	S.H.C.
24	O.S. 13/2020 (Written statement) IA/1/2020		Vedamurthy Vs Shivanna	N.N.Sreedhara
Cases listed below are adjourned due to Covid 19				
25	O.S. 35/2020 (SUMMONS) IA/1/2020	07-01-2021	C. R. Shobha Vs C. R. Venkatesh	S. H. Chandrashekaraiah
26	O.S. 42/2020 (SUMMONS)	07-01-2021	Canara Bank Vs K. T. Manjunath	G. C. Yogish
27	M.C. 58/2020 (APPEARANCE OF PARTY)	07-01-2021	Rajeshwari Vs Nil	H.S.G.
28	M.V.C. 1192/2017 (EVIDENCE)	07-01-2021	Bhadrash Vs R.B. Santhosh	M.S.Ramesh
29	M.V.C. 830/2018 (EVIDENCE)	07-01-2021	Jamshid Vs Mijahid Pasha	D.S.Ramesh
30	M.V.C. 1328/2018 (EVIDENCE)	07-01-2021	Gopalalah Vs Nagaraju.B.	M.S.Ramesh
31	M.V.C. 1373/2018 (EVIDENCE)	07-01-2021	Gurumurthy Vs Rakshith.M.	M.S.Ramesh

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32	M.V.C. 1374/2018 (EVIDENCE) IA/1/2019	07-01-2021	Hanumantharao Vs Rakshith.M.	M.S.Ramesh
33	M.V.C. 1414/2018 (EVIDENCE)	07-01-2021	Narasimhaiah Vs The United India Insurance Co.	M.N.Shekaraiiah
34	M.V.C. 1485/2018 (EVIDENCE)	07-01-2021	Chittanna @ Chittalingaiah Vs The Managing Director	Swamy.D.M
35	M.V.C. 25/2019 (EVIDENCE)	07-01-2021	C.N.Kondandaramiah Vs Nagarathnamma	S Dilip
36	M.V.C. 175/2019 (EVIDENCE)	07-01-2021	Venkatesh Vs C.E.Mohan Kumar	Ramesh Babu H R
37	M.V.C. 244/2019 (EVIDENCE)	07-01-2021	Chennabasavaiah Vs Dharmaraju	Rameshbabu H.R.
38	M.V.C. 320/2019 (EVIDENCE)	07-01-2021	Shashidhar Vs A.C.Nataraju	M.S.Ramesh
39	M.V.C. 472/2019 (EVIDENCE)	07-01-2021	Preethkumar Vs Royal Sundaram Alliance Insurance Co.Ltd	Gnanamurthy H S
40	M.V.C. 602/2019 (EVIDENCE)	07-01-2021	Basavaraju Vs The United India Insurance Co.	Rajabhushan.C.
41	M.C. 39/2019 (EVIDENCE)	07-01-2021	Naveenkumar H.R. Vs Jyothi M.A.	H.S.G.
42	M.V.C. 782/2019 (EVIDENCE)	07-01-2021	Annapoornamma Vs Umesh	Sreedhara.N.N
43	O.S. 4/2020 (EVIDENCE)	07-01-2021	Chandrakala Vs Rajanna	M. V. Madhusudhana
44	M.V.C. 1191/2017 (EVIDENCE)	07-01-2021	K.B. Raghu Vs R.B. Santhosh	M.S.Ramesh
45	M.V.C. 1193/2017 (EVIDENCE)	07-01-2021	H.D. Rajanna Vs R.B. Santhosh	M.S. Ramesh
46	M.V.C. 829/2018 (EVIDENCE)	07-01-2021	Thirumalesh Vs Sheshamal G.	M.S.Ramesh
47	M.C. 1/2019 (EVIDENCE)	07-01-2021	C.S.Nagaraju Vs Nagarathna	C.N.K.

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48	M.V.C. 176/2019 (EVIDENCE)	07-01-2021	Y.S.Lokesh Vs The Oriental Insurance Co.Ltd	Ramesh Babu H.R
49	M.V.C. 245/2019 (EVIDENCE)	07-01-2021	Gangamma Vs Dharmaraju	Rameshbabu H.R.
50	Misc 4/2019 (EVIDENCE)	07-01-2021	Puttaiah Vs Siddamma	M.Mahalingaiah
51	Misc 5/2019 (EVIDENCE)	07-01-2021	Puttalaih Vs Siddamma	M. Mahalingaiah
52	M.C. 27/2019 (EVIDENCE)	07-01-2021	Madhu Vs Swetha	N.N.Sreedhara
53	FDP 5/2018 (FOR OBJECTION) IA/1/2018 IA/2/2018	07-01-2021	Noorjan Vs Munavar Sab	N.N.Sreedhara
54	M.V.C. 1301/2019 (Written statement)	07-01-2021	Honnaiah Vs The United India Insurance Co.	C.R
55	M.C. 23/2020 (Await Report)	07-01-2021	Chayadevi C. S. Vs Nil	H. T. Hanumanthaiah
56	M.C. 25/2020 (Await Report)	07-01-2021	Dhanalakshmi Vs Nil	N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 162/2017 (SUMMONS)		Handanakere Police Station Vs Raveesh Y.T.@ Ravi.Y.T and Three Others	APP
2	C.C. 134/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Gangadharaiah	Assistant Public Prosecutor
3	C.C. 595/2018 (NOTICE)		The Sub Inspector of Police, Handanakere Police Station Vs Mohan Kumar H.S	Assistant Public Prosecutor
4	C.C. 651/2017 (FIRST HEARING)		Handanakere Police Station Vs Swamy @ Ramaswamy	Assistant Public Prosecutor
5	C.C. 301/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Manjunatha Y.K. and 4 others	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
6	C.C. 91/2019 (SUMMONS)	07-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Hanumanthaiah G.L.	Assistant Public Prosecutor
7	C.C. 274/2019 (SUMMONS)	07-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor
8	C.C. 277/2019 (SUMMONS)	07-01-2021	Handanakere Police Station Vs Nagesh	Assistant Public Prosecutor
9	C.C. 44/2019 (SUMMONS)	07-01-2021	Handanakere Police Station Vs Ravi Kiran	Assistant Public Prosecutor
10	CrI.Misc. 351/2020 (HEARING)	07-01-2021	Handanakere Police Station Vs Ramesh	APP
11	C.C. 82/2020 (FRAMING OF CHARGE OR PLEA)	07-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Sagar alias Sagar MR	Assistant Public Prosecutor
12	P.C.R. 159/2016 (FOR ENQUIRY)	07-01-2021	Sarojamma Vs Gangeebai	Lokeshwara Y. G.

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13	C.C. 156/2017 (NBW to Accused)	07-01-2021	H.S.Gnanamurthy Vs Vedaradhya	Lokeshwara Y. G.
14	C.C. 286/2017 (NBW to Accused)	07-01-2021	B.Jayakumar Vs B.M.Shivamma	G. B. Adarsh
15	C.C. 250/2018 (NBW to Accused)	07-01-2021	PSI Handanakere P.S Vs Siddaraju and 3 others	Assistant Public Prosecutor
16	C.C. 612/2018 (NBW to Accused)	07-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Rajanaika	Assistant Public Proseuctor
17	C.C. 613/2018 (NBW to Accused)	07-01-2021	The Sub Inspector of Police, Handanakere Police Station Vs Kantharaju	Assistant Public Prosecutor
18	C.C. 19/2019 (NBW to Accused)	07-01-2021	Handanakere Police Station Vs Manjunatha	Assistant Public Prosecutor
19	Crl.Misc. 324/2020 (PAPER PUBLICATION ISSUED)	07-01-2021	Mallikarjunaiah Vs Thasildar	N.N.Sreedhara
20	P.C.R. 85/2020 (Sworn Statement)	07-01-2021	The Tumkur District Co- Operative Central Bank Ltd., Tumakuru Vs Ramesh R.	C. N. Krishnamurthy
21	P.C.R. 86/2020 (Sworn Statement)	07-01-2021	The Tumkur District Co- operative Central Bank Ltd., Tumakuru Vs Ranganatha B. K.	C. N. Krishnamurthy

Pr. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K(Incharge)
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11.00 AM to 02.00PM				
1	O.S. 199/2016 (SUMMONS)		Gangamma Vs Gowamma	S.H.Chandrashekaraiiah
2	O.S. 269/2004 (HEARING)		Mahalingiah Vs Hayath Sab and others	
3	O.S. 74/2012 (/0000) (HEARING)		MAHALINGIAH Vs Channabasavaiah and others.	C.K.Seetharamaiah
4	O.S. 316/2012 (HEARING)		R.Seetharamaiah alias R.Seetharamu Vs Govindappa and another	KBB S.H.Chandrashekaraiiah
5	O.S. 165/2013 (HEARING)		Gangadharachar Vs Hanumanthanaika and another	N.N.Sreedhara C.K.Seetharamaiah
6	O.S. 213/2004 (ARGUMENTS)		Govindappa Vs Seetharamaiah	SHC
7	O.S. 5/2015 (ARGUMENTS)		N.A.Prabhuswsamy Vs N.S.Aryappa and another	N.N.Sreedhara
8	O.S. 227/2020 (ORDERS) IA/1/2020		Dasabovi Vs Manjamma	N.N.Sreedhara
9	O.S. 11/2016 (ARGUMENTS) IA/1/2016		H.G.Mallikarjunaradya Vs The Secretary, MPCS	N.N.Sreedhara
10	FDP 1/2020 (ARGUMENTS)		Hanumanthaiah Vs Puttaraju	T. R. Somashekharaiiah
11	O.S. 228/2020 (STEPS) IA/1/2020		Lakkappa Vs The Assistant Executive Engineer	H. S. Gnanamurthy
12	O.S. 58/2012 (Referred to Lokadalath)		Gangamma Vs Muniyamma	
13	O.S. 216/2009 (ARGUMENTS)		Janatha Vidya Sanga and others Vs The Registrar of Societies and association	Assistant Government pleader
Cases listed below are adjourned due to Covid 19				
14	O.S. 156/2020 (SUMMONS) IA/1/2020	12-01-2021	Savithamma Vs S.Shivanna	C. N. Krishnamurthy

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Smt. Thendral K(Incharge)

Pri. Civil Judge and JMFC

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15	O.S. 192/2020 (SUMMONS) IA/1/2020	12-01-2021	H.Rangappa alias Rangaswamy Vs Shanthamma	Rathna ranjini
16	O.S. 193/2020 (SUMMONS)	12-01-2021	C.R.Prakash Vs Shashishekar	N.N.Sreedhara
17	O.S. 63/2019 (NOTICE) IA/1/2019	12-01-2021	Mohankumar Vs Hanumakka	H. T. Hanumanthaiah
18	FDP 6/2019 (NOTICE)	12-01-2021	Harish Vs Nagaraju Dead by five LRs 1a) Jayamma and 3 Others	N.N.Sreedhara
19	O.S. 122/2019 (NOTICE) IA/1/2019	12-01-2021	Meenakshamma.M Vs K.M.Venkatesh	T. G. Vijayakumar
20	FDP 12/2020 (NOTICE) IA/1/2020	12-01-2021	Manjunatha Vs Lakshamma	M. B. Nagaraj
(O.S./0000107/2019)				
21	O.S. 127/2015 (HEARING) IA/1/2015	12-01-2021	H.B.Parwathamma Vs H.B.Marulaiah	K.M.S.
22	O.S. 152/2016 (HEARING)	12-01-2021	Shivamurthy Vs S. Kumaraswamy	S.Gopalakrishna
23	O.S. 191/2018 (HEARING) IA/1/2018	12-01-2021	Sugandharaju Vs Basappa @ Basavaraju	G.Ningappa/ H.T.Hanumanthaiah
24	O.S. 47/2019 (HEARING) IA/1/2019 IA/2/2019	12-01-2021	Shivanna Vs The Chief Secretary , Government of Karnataka	S. Gopala Krishna
25	O.S. 186/2020 (HEARING) IA/1/2020	12-01-2021	Faimunnisa Vs Faridah bee	K. M. Shadakshari
26	O.S. 15/2019 (EVIDENCE)	12-01-2021	Manjunatha Vs Arjunaiah	H. S. Gnanamurthy
27	FDP 13/2017 (STEPS)	12-01-2021	N.G.Pavithra and Another Vs Kariyappa and 4 others	H. S. Gnanamurthy
28	O.S. 144/2018 (Cross Evidence)	12-01-2021	Lakkappa Vs Ramachandraiah	S. H. Chandrashekaraiah
29	Civil Misc. 6/2014 (ARGUMENTS)	13-01-2021	sumota by court Erachenna Vs Kamalamma	

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30	EX 11/2015 (STEPS)	13-01-2021	R.Udayasimba Vs M.Shivaprakash	N.N.Sreedhara
31	EX 22/2015 (STEPS)	13-01-2021	Lakshamamma @ Lakshamakka Vs Govindaiah	G.B.Adarsh
32	EX 39/2015 (STEPS)	13-01-2021	Chandraiah Vs Veerabedraiah	H. S. Gnanamurthy
33	EX 1/2017 (STEPS)	13-01-2021	Radhamani Vs B.K.Shivanna	H. T. Hanumanthaiah
34	EX 9/2017 (STEPS)	13-01-2021	Ramesh C.V. Vs S.C.Mudduraju	H. S. Gnanamurthy
35	EX 10/2017 (STEPS)	13-01-2021	T.S.Pradeep Vs S.C.Mudduraju	H. S. Gnanamurthy
36	O.S. 275/2015 (hear on I.A) IA/1/2015	13-01-2021	Shivakumaraiah D.P. Vs Basavaraju	N.N.Sreedhara
37	O.S. 53/2017 (hear on I.A)	13-01-2021	Nagesh Vs Jayamma	D. M. Swamy
38	O.S. 75/2018 (hear on I.A)	13-01-2021	Nagarathna and another Vs Sheela	G. Srinivasmurthy
39	O.S. 171/2018 (hear on I.A)	13-01-2021	Siddagangamma Vs M.Narayanaswamy	N.N.Sreedhara
40	O.S. 31/2019 (hear on I.A) IA/1/2019	13-01-2021	Lalithamma Vs Ramakka	C. N. Krishnamurthy

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11.00 AM to 02.00PM				
1	C.C. 197/2016 (SUMMONS)		Pradeep Vs S.P.Byresh	NNS
2	C.C. 145/2017 (SUMMONS)		Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Vs Amrutha.G,	S. Dilip
3	C.C. 369/2019 (SUMMONS)		Nazmi Vs RajannaR.B.	N.N.Sreedhara
4	C.C. 293/2007 (HEARING)		Karnataka state pollution contori Board Vs Latha Mining Company and Another	G.S.Channabasappa C.K.Seetharamaiah
5	C.C. 401/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Mygaiah	Asasistant Public Prosecutor
6	C.C. 636/2017 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Nagaraaju	Assistant Public Prosecutor
7	C.C. 397/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Raghu and 7 others	Assistant Public Prosecutor
8	C.C. 230/2020 (CUSTODY MATTERS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Mahesha and 4 others	Assistant Public Prosecutor
9	C.C. 805/2016 (FOR OBJECTION)		K.Shivanna Vs Kumaraswamy	N.N.Sreedhara
10	C.C. 644/2019 (NBW to Accused)		The Excise Inspector, Chikkanayakanahalli Vs Gopala Naika	Assistant Public Prosecutor
11	C.C. 765/2019 (For HBC)		The Excise Inspector , Chiknayakanhalli Range Vs Hanumanthaiah	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
12	C.C. 15/2020 (SUMMONS)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Purushoththam.B.S.	Assistant Public Prosecutor

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13	C.C. 208/2020 (SUMMONS)	21-01-2021	The Excise PS., Chikkanayakanahalli. Vs K.Manjula	Assistant Public Prosecutor
14	C.C. 217/2020 (SUMMONS)	21-01-2021	Veerabhadrappa Vs Pramila	M.S.Ramesh
15	C.C. 218/2020 (SUMMONS)	21-01-2021	Shashidhar Vs Anand Kumar H.N.	D. M. Swamy
16	C.C. 224/2020 (SUMMONS)	21-01-2021	Mohammad Hussain Vs C.N.Shivanna	C. N. Krishnamurthy
17	Cri.Misc. 131/2020 (NOTICE)	21-01-2021	Krishnappa Vs The Chief Officer	N. Jayanna
18	Cri.Misc. 158/2020 (NOTICE)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Surety-Rudramma.H.M.	Assistant Public Prosecutor
19	Cri.Misc. 117/2020 (APPEARANCE OF PARTY)	21-01-2021	Chandrashekharaiiah Vs The Tahasildaar	N. Jayanna
20	Cri.Misc. 118/2020 (APPEARANCE OF PARTY)	21-01-2021	Chandrashekharalah Vs The Tahasildaar	N. Jayanna
21	Cri.Misc. 248/2020 (APPEARANCE OF PARTY)	21-01-2021	Jayaramaiah Vs The Chief Officer	C.Prashanth
22	Cri.Misc. 249/2020 (APPEARANCE OF PARTY)	21-01-2021	Lakkamma Vs The Chief Officer	C.Prashanth
23	Cri.Misc. 298/2020 (APPEARANCE OF PARTY)	21-01-2021	Paramesh Vs The Tahasildhar	Lokeshwara Y. G.
24	Cri.Misc. 299/2020 (APPEARANCE OF PARTY)	21-01-2021	Paramesh Vs The Tahasildhar	Lokeshwara Y. G.
25	Cri.Misc. 300/2020 (APPEARANCE OF PARTY)	21-01-2021	Paramesh Vs The Tahasildhar	Lokeshwara Y. G.
26	Cri.Misc. 376/2020 (APPEARANCE OF PARTY)	21-01-2021	Kempamma Vs The Tahasildar	N. Jayanna
27	Cri.Misc. 377/2020 (APPEARANCE OF PARTY)	21-01-2021	Kempamma Vs The Tahasildar	N. Jayanna

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28	Crl.Misc. 198/2020 (EVIDENCE)	21-01-2021	Savitramma Vs The Tahasildaar	D. M. Swamy
29	C.C. 733/2020 (CUSTODY MATTERS)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Jabararam Pancharam Prajapati alias Jagadeesh	Assistant Public Prosecutor
30	Cri.Misc. 259/2019 (FOR OBJECTION) IA/1/2019	21-01-2021	Jyothi.M.A Vs Naveen Kumar H.R.	D. M. Swamy
31	C.C. 945/2019 (NBW to Accused)	21-01-2021	C.R.Chandrashekhar Vs Meenakshi	N. Jayanna
32	C.C. 225/2020 (Sworn Statement)	21-01-2021	C.G.Manjunatha Vs Salma Taj	D. M. Swamy
33	C.C. 355/2020 (For HBC)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Shivakumar	Assistant Public Prosecutor

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Addl. Civil Judge and JMFC

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02.45 PM to 05.45PM				
1	O.S. 76/2014 (NOTICE)		Gangamma Vs A.N. Chandrashekaraiiah	C.K. Seetharamaiah
2	O.S. 211/2017 (NOTICE) IA/1/2017		D.Horakerappa Vs N.Ranganath	Shreedhar N.N
3	O.S. 234/2015 (HEARING) IA/1/2015		Y.R.Pradeep Vs D.Ramalingaiah	G. Srinivasmurthy
4	O.S. 236/2015 (EVIDENCE) IA/1/2015		G.B.Divya Vs Besavaraaju	C.K Seetharamiah
5	O.S. 460/2009 (STEPS)		K.Sudarshan Vs H.V.Mallikarjunaiah	G.S.Channabasappa H.R.Rameshbabu
6	O.S. 378/2013 (STEPS)		Shobha and Another Vs Rangamma and others	N.N.Sreedhara G.Srinivasamurthy
7	O.S. 229/2020 (STEPS) IA/1/2020		Shivashankarappa Vs S.Marulasiddaiah	C. N. Krishnamurthy
8	O.S. 230/2020 (STEPS) IA/1/2020		Sarvamangala S Vs Dinesh M.S.	C. N. Krishnamurthy
9	O.S. 135/2017 (Cross Examination) IA/2/2019		Narasimhaiah Vs Parvethamma and 2 others	G.Parameshwaraiah
Cases listed below are adjourned due to Covid 19				
10	O.S. 160/2019 (SUMMONS) IA/1/2019	13-01-2021	Kalyanamma Vs Latha	H. S. Gnanamurthy
11	O.S. 192/2019 (SUMMONS) IA/1/2019	13-01-2021	Ganganna Vs Ramaiah	N.N.Sreedhara
12	O.S. 39/2020 (SUMMONS) IA/1/2020	13-01-2021	C.Somashekar Vs Gangamma	N.N.Sreedhara
13	FDP 20/2013 (NOTICE)	13-01-2021	N.S.Aryappa Vs N.A.Prabhushwamy and Another	G.Sreenivasamurthy S.H.Chandrashekaraiiah
14	EX 15/2015 (NOTICE)	13-01-2021	Lingaraju Vs Umesh	M.M
15	O.S. 170/2017 (NOTICE) IA/1/2017	13-01-2021	K.R.Nagaraju Vs Shakunthala and 4 others	K. C. Vishwanatha

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 58/2018 (NOTICE) IA/1/2018	13-01-2021	Pooja and 2 others Vs Devaraja and another	P..Manjunath
17	O.S. 102/2019 (NOTICE) IA/1/2019	13-01-2021	Bhagyamma Vs G. Ramaswamy	S. Gopala Krishna
18	FDP 20/2019 (NOTICE) IA/1/2019	13-01-2021	B. Sulochana Vs B. Seetharathna and 3 others	C.Rajashekhar
19	EX 1/2020 (NOTICE)	13-01-2021	S.B.Devaraju Vs M.S.Manjula	C.Rajashekhar
20	O.S. 82/2020 (NOTICE) IA/1/2020	13-01-2021	Kamalakshi Vs Hanumanthaiah	D. M. Swamy
21	O.S. 203/2017 (HEARING) IA/1/2017	13-01-2021	B.S.Suma Vs B.M.Shankarappa	SV.Shobhadevi
22	O.S. 47/2020 (HEARING) IA/1/2020	13-01-2021	Thimmaiah Vs Mallamma	S. Gopala Krishna
23	FDP 21/2013 (STEPS)	13-01-2021	Varuna Vs Sharadamma and others	
24	EX 14/2015 (STEPS)	13-01-2021	Y.S. Dakshinamurthy Vs D.S. Basavaraju	
25	EX 24/2016 (STEPS)	13-01-2021	Raghupathi Vs Nagasundaramma	N.N.Sreedhara
26	FDP 9/2019 (STEPS)	13-01-2021	Nijananda Vs Eshwaraiah	H. S. Gnanamurthy
27	O.S. 131/2019 (STEPS)	13-01-2021	Dyamakka Vs Kenchanna @ Kenchaiah	G. Parameshwaraiiah
28	O.S. 177/2018 (plaintiff evidence) IA/1/2018	13-01-2021	Karegowda Vs Ramaiah	T. R. Somashekharaiiah
29	O.S. 110/2019 (plaintiff evidence) IA/1/2019	13-01-2021	Jayanna Vs Boothaiah	H. R. Ramesh babu
30	O.S. 163/2019 (plaintiff evidence) IA/1/2019	13-01-2021	M.G.Prabhaiah Vs Parvathamma	N.N.Sreedhara
31	O.S. 92/2019 (For Clarification) IA/1/2019	13-01-2021	Sharadamma Vs Shivagangamma	N.N.Sreedhara

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13-1-21

33 FDP 22/19

13-1-21

Pri. Civil Judge and JMFC Court,CN Halli

Smt. Thendral K

Addl. Civil Judge and JMFC

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 771/2017 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Gaviranga and 3 others	Assistant Public Prosecutor
2	C.C. 558/2018 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Hanumantha @ Hanumanthaiah	Assistant Public Prosecutor
3	Cri.Misc. 94/2020 (EVIDENCE)		Shivalingaiah Vs The Tahasildaar	D. M. Swamy
4	Cri.Misc. 95/2020 (EVIDENCE)		Shivalingaiah Vs The Tahasildaar	D. M. Swamy
5	C.C. 158/2017 (EVIDENCE)		The Sub Inspector of Police Vs Siddappa	APP
6	C.C. 303/2017 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Sunil Kumar Alias Sunil C.S	Assistant Public Prosecutor
7	C.C. 631/2018 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Abdul Vahab @ Vahab Sab	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
8	C.C. 391/2019 (SUMMONS)	28-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Ramesha	Assistant Public Prosecutor
9	C.C. 567/2017 (NOTICE)	28-01-2021	Shwetha H.P Vs Samruddha Jeevan Foods India Limited by its Director of Development	B. K. Sadashivappa
10	Cri.Misc. 308/2020 (APPEARANCE OF PARTY)	28-01-2021	Rajanaika Vs The Tahasildhar	Chikkanna
11	Cri.Misc. 309/2020 (APPEARANCE OF PARTY)	28-01-2021	Rajanaika Vs The Tahasildhar	Chikkanna
12	Cri.Misc. 455/2019 (EVIDENCE)	28-01-2021	Nagaraju Vs The Tahsildar	D. M. Swamy

Pri. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Cri.Misc. 456/2019 (EVIDENCE)	28-01-2021	Nagaraju Vs The Tahsildar	D. M. Swamy
14	P.C.R. 113/2016 (FOR ENQUIRY)	28-01-2021	Mallikarjunaiah H.V Vs H.B. Marulaiah	M.S.Ramesh
15	P.C.R. 158/2016 (FOR ENQUIRY)	28-01-2021	K.B.Ramachandraiah Vs K.B.Basavaraju	S.Gopalakrishna
16	P.C.R. 231/2017 (FOR ENQUIRY)	28-01-2021	Pankaja Vs Prasannakumar and 2 others	H. T. Hanumanthaiah
17	P.C.R. 154/2018 (FOR ENQUIRY)	28-01-2021	N.R. Ramya Vs Lokesh	C.Rajashekhar
18	P.C.R. 22/2020 (Sworn Statement)	28-01-2021	Sri Kanaka Pathina Sahakara Sangha Vs R.S.Mahalingaiah	H. T. Hanumanthaiah
19	Cri.Misc. 128/2020 (PAPER PUBLICATION ISSUED)	28-01-2021	M.K.Duragaiah Vs The Tahasildaar	Rathna ranjini
20	P.C.R. 98/2020 (Sworn Statement)	28-01-2021	Sri K.M.Sridhar Vs S.L.Shantha kumar	H. T. Hanumanthaiah
21	P.C.R. 99/2020 (Sworn Statement)	28-01-2021	Sri K.M.Sridhar Vs S.L.Shantha kumar	H. T. Hanumanthaiah
22	Cri.Misc. 394/2020 (PAPER PUBLICATION ISSUED)	28-01-2021	Yogeesh Vs The Tahasildar	K. M. Shadakshari